

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPENSATION APPLICATION (AT) NO.1 OF 2019

IN

COMPETITION APP. (AT) NO.79-81 OF 2012

In the matter of:

Food Corporation of India

Applicant

Vs

Excel Crop Care Ltd & Ors

Respondent

Mr. GR Bhatia, Mr. Rudresh Singh and Mr.Ankit Ghosh, Advocates for Applicants.

Mr. Manas Kumar Chaudhury and Mr. Ebaad Nawaz Khan, Advocates for R2.

Mr. Krishnan Venugopal, Sr. Advocate, Mr. Rahul Goel, Ms Anu Monga, Mr. Ankur Walia, Ms Parunita, Advocates for R1.

Ms Anu Monga, Advocate for R3.

ORDER

12.02.2020- The matter is listed before this Bench today. Heard on the side of applicant as well as on the side of 1st Respondent in full on the issue of maintainability on Compensation Application No.1/2019. For Hearing the arguments of the Respondent No.2 and 3, the matter is adjourned to **27.2.2020.**

**(Justice Venugopal M)
Member (Judicial)**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

Bm/kam